# GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA

## **QUESTION NO02.03.2010**

#### ANSWERED ON

#### **SETTING UP NEW MEDICAL COLLEGES.**

515 Shri Rama Chandra Khuntia

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government in view of shortage of doctors is changing its policy to facilitate for more medical colleges in the country;
- (b) if so, the details thereof; and
- (c) whether it would affect the quality of medical care and medical service in the country?

### **ANSWER**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI DINESH TRIVEDI)

(a) to (c) To facilitate setting up of more medical colleges without diluting the standards, the Government has revised norms in the Medical Council of India Regulations by rationalizing land requirements from 25 acres to 20 acres.

In metropolitan and A-grade cities, the land requirement is 10 acres with the permissible FAR norms. In the case of notified tribal areas, NE States, Hill States and Union Territories of A&N Islands, Lakshadweep, Dadra & Nagar Haveli and Daman & Diu, two parcels of land are allowed with a distance of not more than 10 kms separating them. Bed strength and bed occupancy norms have also been relaxed in respect of these areas.